

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No.130**

**IA(CA)/8(CH)2024  
and  
CP No. 68/Chd/Hry/2023  
(Main CP on 07 /6/24)**

**IN THE MATTER OF:**

Mukesh Kumar

...Petitioner

Vs.

Apoxy Media Private Ltd

...Respondent

**Under Section:** 241(1), 242(4), Rule 11 of NCLT

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 07.06.2024.

Sd/-  
Court Officer

Preeti  
23.04.2024